GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA

UNSTARRED QUESTION NO. 3467

TO BE ANSWERED ON THE 10TH AUGUST, 2021

STEPS TO TACKLE DROUGHT

†3467. SHRIMATI JASKAUR MEENA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is aware that most of the districts of Northern India are reeling from drought;
- (b) if so, the details thereof, State-wise including Rajasthan and the reasons therefor;
- (c) whether the Government has taken or proposes to take concrete steps to tackle the problem;
- (d) if so, the details and outcome thereof; and
- (e) whether the Government has fixed any target in this regard, if so, the details thereof and the steps being taken by the Government to achieve this target at the earliest?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): As per second India Meteorological Department (IMD) Long Range Forecast, released on 01.06.2021, rainfall over the country as a whole for the 2021 South-West Monsoon Season (June to September) is likely to be NORMAL (96% to 104% of the Long Period Average). Further, as per the forecast it is is likely to be NORMAL (92 % to 108%) over North-West Region too. State-wise cumulative rainfall during 01.06.2021 to 04.08.2021 for the States/Union Territories under North-West Region is given at Annexure-I.

In the eventuality of drought and other natural calamities, the State Governments are empowered to initiate necessary relief measures from State Disaster Response Fund (SDRF) which is readily available with them. Additional financial assistance, over and above SDRF, is considered from National Disaster Response Fund (NDRF) on receipt of Memorandum from State Governments and in accordance with extant norms and procedures.

The Government of India has released the 1st installment of its share under SDRF to the States for the financial year 2021-22, as per the details given at Annexure-II.

No State has submitted any Memorandum seeking financial assistance from National Disaster Response Fund (NDRF) during Kharif 2021 season.

Advisories have been issued to all States/Union Territories before the onset (c) to (e): of Monsoon 2021 season for reviewing the States' preparedness in managing any weather related contingency for mitigating the adverse impacts of an aberrant monsoon. They have been advised to update/fine-tune the District Agriculture Contingency Plans; to tie-up the availability of seeds and other inputs for implementing the Contingency Plans; to construct water harvesting structures; to promote agronomic practices for conservation of moisture; to promote cultivation of less water consuming crops by crop diversification; to restore irrigation infrastructure; to review the progress of preparation & implementation of District Irrigation Plans/repair of hand-pumps & drinking water projects; and Establishment and activation of Drought Monitoring Centre at the State Headquarters. Progress of Monsoon and Area coverage etc. are monitored weekly through Weather Watch Group meetings as well as video conferencing, advising the States to take steps according to the prevailing situation. District Agriculture Contingency Plans for 650 districts have been prepared by Central Research Institute for Dry land Agriculture (CRIDA) to mitigate the situation in drought affected areas.

Annexure referred to in reply to parts (a) & (b) of the Lok Sabha Unstarred Question No.3467 to be replied on 10.08.2021

S.No.	Name of the	Cumulative F	Category of	
	State/Union	period 01.06.2021 to		Rainfall
	Territory	04.08.2021		
		Normal	Actual	
		(in mm)	(in mm)	
1.	Uttar Pradesh	393.7	399.5	Normal
2.	Uttarakhand	642.3	669.0	Normal
3.	Haryana	228.3	325.2	Excess
4.	Chandigarh (UT)	459.2	288.1	Deficient
5.	Delhi (UT)	293.4	409.9	Excess
6.	Punjab	254.8	240.1	Normal
7.	Himachal Pradesh	413.9	388.0	Normal
8.	Jammu & Kashmir (UT)	307.4	269.2	Normal
9.	Ladakh (UT)	20.6	13.6	Deficient
10.	Rajasthan	225.5	252.5	Normal

Annexure-II

Annexure referred in reply to parts (a) & (b) of the Lok Sabha Unstarred Question No. 3467 due for answer on 10.08.2021.

Allocation and Release of Funds from SDRF during 2021-22

(Rs. in crore)

S. No.	State	Allocation	Release from				
		0 (10)	SDRF				
		Central Share State Share Total		1 st			
					Installment		
1.	Andhra Pradesh	895.20	297.60	1192.80	447.60		
2.	Arunachal Pradesh	200.00	22.40	222.40	100.00		
3.	Assam	617.60	68.80	686.40	308.80		
4.	Bihar	1132.80	377.60	1510.40	566.40		
5.	Chhattisgarh	345.60	115.20	460.80	172.80		
6.	Goa	9.60	2.40	12.00	4.80		
7.	Gujarat	1059.20	352.80	1412.00	529.60		
8.	Haryana	392.80	131.20	524.00	196.40		
9.	Himachal Pradesh	327.20	36.00	363.20	163.60		
10.	Jharkhand	454.40	151.20	605.60	227.20		
11.	Karnataka	632.80	210.40	843.20	316.40		
12.	Kerala	251.20	84.00	335.20	125.60		
13.	Madhya Pradesh	1456.00	485.60	1941.60	728.00		
14.	Maharashtra	2577.60	859.20	3436.80	1288.80		
15.	Manipur	33.60	4.00	37.60	16.80		
16.	Meghalaya	52.80	5.60	58.40	26.40		
17.	Mizoram	37.60	4.00	41.60	18.80		
18.	Nagaland	32.80	4.00	36.80	16.40		
19.	Odisha	1283.20	428.00	1711.20	641.60		
20.	Punjab	396.00	132.00	528.00	198.00		
21.	Rajasthan	1184.80	395.20	1580.00	592.40		
22.	Sikkim	40.00	4.80	44.80	20.00		
23.	Tamil Nadu	816.00	272.00	1088.00	408.00		
24.	Telangana	359.20	120.00	479.20	179.60		
25.	Tripura	54.40	6.40	60.80	27.20		
26.	Uttar Pradesh	1546.40	516.00	2062.40	773.20		
27.	Uttarakhand	749.60	83.20	832.80	374.80		
28.	West Bengal	808.80	269.60	1078.40	404.40		
	Total	17747.20	5439.20	23186.40	8873.60		
